NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 31.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

SL.

NAME (IN CAPITAL)

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.187/BB/2017	-	Await ROC Report	252(3)	Barman Facility Management Pvt. Ltd., Vs ROC

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

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ORDER

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PCS for Petitioner Company is present. ROC-Karnataka has filed his report. Heard PCS, for orders list it on 09/02/2018.

Member (T)

Member (J)